

**GOVERNMENT OF INDIA**  
**MINISTRY OF NEW AND RENEWABLE ENERGY**  
**RAJYA SABHA**  
**QUESTION NO 06.12.2010**  
**ANSWERED ON**  
**FRAMING OF RECRUITMENT RULES BY THE SOLAR ENERGY CENTRE .**

377

Shri A.A. Jinnah

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state :-

- (a) the name of the posts existing in the Solar Energy Centre for which the recruitment rules have not been framed, so far and appointments have been made against these posts, stating the reasons therefor;
- (b) whether the relaxation has been obtained from the Department of Personnel and Training for the purpose and if not, what action Government proposes to take against those responsible for filling up the posts without framing recruitment rules; and
- (c) by when the recruitment rules are likely to be framed for the posts under question, if any?

**ANSWER**

THE MINISTER OF NEW AND RENEWABLE ENERGY

(Dr. FAROOQ ABDULLAH)

(a),(b)&(c): A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a),(b)&(c) of the Rajya Sabha Starred Question No. 377 for 6th December, 2010

(a)&(b): Recruitment rules of only one post viz Library & Information Assistant could not be framed so far. The post has come into existence in 2008 by upgradation of the post of Library Clerk with the approval of Ministry of Finance, Department of Expenditure. The incumbent of the post of Library Clerk was therefore upgraded to the post of Library & Information Assistant after due assessment by a committee as per Ministry of Finance OM No. 19(1)/IC/86 dated 24th July 1990 and DoPT OM No. 22011/10/84-Estt.( D) dated 4th February 1992. No further relaxation of DoPT was envisaged.

(c): Recruitment Rules for the post of Library & Information Assistant will be framed in due course as per the guidelines of the above office memoranda.